

DIVISION BENCH
COURT - II

P-106

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/170(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23RD JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS KALIMATA INFRATECH LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Ms. Soumya Roy, Adv.] For the Petitioner/State Bank of India
Mr. Benazir Kazi, Adv.]
Mr. Santosh Mahato, Adv.]

Mr. Rishav Banerjee, Adv.] For the Respondent
Mr. A. K. Awasthi, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the petitioner present. Ld. Counsel appearing on behalf of the respondent present.
2. Ld. Counsel appearing on behalf of the financial creditor hand over a copy of the petition to Ld. Counsel Mr. Rishav Banerjee, who enters appearance on behalf of the Corporate Debtor.
3. Reply affidavit be filed within a period of two (2) weeks.
4. Rejoinder, if any, be filed within a period of three (3) days thereafter.
5. List this matter for further consideration on **26.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.